

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1012  
TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2016**

**SUSPENSION OF DRUG MANUFACTURING LICENSES**

**1012. SHRI MEHBOOB ALI KAISER:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Central Drug Standard Control Organisation (CDSCO) has requested to each States/UTs Drug Licensing Authority to suspend the manufacturing licenses of all the 14 products of 10 manufacturers identified/ recommended by an expert committee not having satisfactory safety and efficacy of their products including Liposomal Amphotericin B, if so, the details thereof;
- (b) whether CDSCO has received compliance reports from the State Licensing Authorities in this regard, if so, the details thereof and if not, the reasons therefor; and
- (c) whether there is any unqualified Lipid/Liposomal Amphotericin B being manufactured/imported/available in the country and if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): The Central Drugs Standard Control Organisation (CDSCO) has, with the approval of the Ministry of Health & Family Welfare, requested the Licensing Authorities of concerned States to suspend the manufacturing licenses of Liposomal Amphotericin B of ten manufacturers in public interest.
- (b): CDSCO has received compliance reports from 04 State Licensing Authorities where their manufacturing plants are located.
- (c): CDSCO does not have any information in this regard.